

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 2475
TO BE ANSWERED ON MARCH 05, 2020**

NATIONAL CAPITAL REGION

NO. 2475. SHRI VIJAY KUMAR :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the areas covered under National Capital Region (NCR) area/ district-wise;**
- (b) whether the supervision and control of all the regions of NCR rest with Delhi administration or with the administration of States to which these regions belong and if so, the details thereof; and**
- (c) whether the Urban Housing Policy in NCR is likely to be on uniform pattern and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a)to(c): The sub-region wise details of National Capital Region (NCR) are as under:

| Sub-Region | Name of the Districts | Area (sq.kms.) |
|----------------------|---|-----------------------|
| Haryana | Faridabad, Gurgaon, Mewat, Rohtak, Sonipat, Rewari, Jhajjar, Panipat, Palwal, Bhiwani, Charkhi Dadri, Mahendragarh, Jind and Karnal (14 Districts) | 25,327 |
| Uttar Pradesh | Meerut, Ghaziabad, Gautam Buddha Nagar, Bulandshahr, Baghpat, Hapur, Muzaffarnagar and Shamli (8 Districts) | 14,826 |
| Rajasthan | Alwar and Bharatpur (2 Districts) | 13,447 |
| Delhi | Entire NCT of Delhi | 1,483 |
| NCR | Total (24 districts and NCT Delhi) | 55,083 |

The supervision and control of all the sub-regions of National Capital Region rests with the administration of States to which these sub-regions belong. There is no uniform Housing Policy in NCR.